

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. MA 2178/2019 in CP 46//2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Chandrashekhar Bellad
V/s
Orion Offset Pvt. Ltd.

Section: 397 -398 of Companies Act, 2013

ORDER

Ld. Counsel, S K Jain appeared for the Petitioner through VC and Ld. Counsel, Kunal Mehta a/w Sukrit Parashar, Aayush Shah and Saanchi Dhulla appeared for the Respondent. List this matter before regular bench on **01.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)